Annexure-7

Name of the corporate debtor: RITU AUTOMOBILES PVT LTD Date of commencement of CIRP: 03-10-2022.; List of creditors as on: 11-01-2023

List of operational creditors (Government Dues)

(Amount in □)

Sl. No.	Details of Claimant		Details of claim received						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	STATE VAT DEPARTMENT	VAT	12/12/2022	10,17,62,752.00	8,71,19,015.00	VAT Dues	No	NIL	0	0	0	1,46,43,737.00	In Appeal and stay granted
			Total	10,17,62,752.00	8,71,19,015.00	-	-	-	-	-	-	1,46,43,737.00	-